

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...7686/2000

(From the judgement and order dated 30/09/1999 in SA 104/88
of The HIGH COURT OF MADRAS)

AZMATHULLA KHAN AND ANR.

Petitioner (s)

VERSUS

MAHBOOB BI AND ORS.

Respondent (s)

With i.A. 1 (C/delay in filing SLP)

Date : 03/01/2000 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. R. Nedumaran,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Delay condoned.
The Special leave petition is dismissed.

.SP1

(Meenu Sethi)
Court Master

(Meena Trikha)
Assistant Registrar